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Action Taken Report dated 16.11.2023 through Member Secretary, Haryana State Pollution Control Board on the Joint committee status report dated 28.10.2023 in compliance of Hon'ble NGT order dated 13.09.2023 in the matter of OA No. 480 of 2022 titled as Kuldeep Vs State of Haryana.

In compliance of NGT order dated 03.11.2022, the joint committee comprising of the SDM, Charkhi Dadri (Representative of Deputy Commissioner, Charkhi Dadri), Dr. Jitender Kumar, Deputy Director, Agriculture Department and Sh. Navneet Bhardwaj, AEE visited the stone crushers of Birhi Kalan, Charkhi Dadri in month of October 2023.

The copy of Joint committee status report dated 28.10.2023 is enclosed as **Annexure-A**. Out of **30** nos. of stone crushing units located in Birhi Kalan, Charkhi Dadri, **19** nos. of stone crushing unit were found complying, **05** nos. of stone crushing units have been dismantled and **06** nos. of stone crushing units were found non complying due to inadequate air pollution control measures in the premises as per notification dated 11.05.2016.

The ATR on the non-complying stone crushers and remedial measures suggested by the Joint committee is as follows: -

S. No.	Suggestion of remedial measures by Joint Committee report dated 28.10.2023	Concerned department to take necessary action.	Action taken by concerned department												
1	Closure action along with levy of Environment compensation on the non-complying stone crushing units of Birhi Kalan, Charkhi Dadri be initiated by HSPCB.	HSPCB	SCN for closure, revocation of CTO & levy of Environment compensation has been issued against 06 nos. of non-complying stone crushing units and further applicable action will be initiated after expiry of time period of SCN. <table border="1" data-bbox="743 1333 1242 1871"> <thead> <tr> <th>S.No.</th> <th>Name of Stone Crusher</th> <th>SCN issued detail</th> <th>Remarks</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Baba Raghu Nath Stone Crusher Vill-Birhi Kalan, Charkhi Dadri</td> <td>letter no. 972-73 dated 23.10.2023.</td> <td>Reply received & under consideration. Stone crusher closed under GRAP directions.</td> </tr> <tr> <td>2</td> <td>Chirag Stone Crusher</td> <td>letter no. 978-79 dated</td> <td>Reply received & under</td> </tr> </tbody> </table>	S.No.	Name of Stone Crusher	SCN issued detail	Remarks	1	Baba Raghu Nath Stone Crusher Vill-Birhi Kalan, Charkhi Dadri	letter no. 972-73 dated 23.10.2023.	Reply received & under consideration. Stone crusher closed under GRAP directions.	2	Chirag Stone Crusher	letter no. 978-79 dated	Reply received & under
S.No.	Name of Stone Crusher	SCN issued detail	Remarks												
1	Baba Raghu Nath Stone Crusher Vill-Birhi Kalan, Charkhi Dadri	letter no. 972-73 dated 23.10.2023.	Reply received & under consideration. Stone crusher closed under GRAP directions.												
2	Chirag Stone Crusher	letter no. 978-79 dated	Reply received & under												

				r, Village Birhi Kalan, Charkh i Dadri.	23.10.20 23.	consideratio n. Stone crusher closed under GRAP directions.
			3	Jai Baba Jamna Giri Stone Crushe r, Vill. Birhi Kalan, Charkh i Dadri.	letter no. 970-71 dated 23.10.20 23.	Reply received & under consideratio n. Stone crusher closed under GRAP directions.
			4	Baba Hari Dass Stone Crushi ng Co Vill- Birhi Kalan, Charkh i Dadri	letter no. 913-14 dated 20.10.20 23.	Recommen ded for closure action to HO. However, Stone crusher closed under GRAP directions.
			5	Shiv Shank ar Stone Crushe r Vill- Birhi Kalan, Charkh i Dadri.	letter no. 974-75 dated 23.10.20 23.	Reply received & under consideratio n. Stone crusher closed under GRAP directions.
			6	Shiva Stone Crushe r, Village Birhi Kalan, Charkh i Dadri.	letter no. 976-77 dated 23.10.20 23.	Reply received & under consideratio n. Stone crusher closed under GRAP directions.
2	The forest Department should carry out strip plantation on the route towards stone crushers of Birhi Kalan,	Forest Departmen t	The Divisional Forest Officer has submitted the proposal for strip plantation in Village Birhi Kalan & Charkhi Dadri vide letter No. 1528 dated 14.11.2023 is enclosed as Annexure-B .			

	Charkhi Dadri, with assistance of stone crushing units as required by the Forest Department.		
3	Regular monitoring of stone crushing units of Birhi Kalan, Charkhi Dadri be carried out.	HSPCB	This office is monitoring stone crushing units located in jurisdiction of Birhi Kalan, Charkhi Dadri periodically and further installed a manual Air Monitoring Station at Birhi Kalan, Charkhi Dadri for monitoring of PM ¹⁰ & PM ^{2.5} . The monitoring report of Air Monitoring Station, Birhi Kalan for last 15 days is enclosed as Annexure-C .

The notices to the **06** nos. of violators to present to appear before NGT on the next date of hearing fixed herein after i.e. 22.11.2023 have been issued. The details of notice are as follows:-

S. No.	Name of stone crusher	Notice detail
1	Baba Raghu Nath Stone Crusher Vill-Birhi Kalan, Charkhi Dadri.	letter no. 989-91 dated 27.10.2023.
2	Chirag Stone Crusher, Village Birhi Kalan, Charkhi Dadri.	letter no. 992-94 dated 27.10.2023.
3	Jai Baba Jamna Giri Stone Crusher, Vill. Birhi Kalan, Charkhi Dadri.	letter no. 995-97 dated 27.10.2023.
4	Baba Hari Dass Stone Crushing Co Vill-Birhi Kalan, Charkhi Dadri.	letter no. 998-1000 dated 27.10.2023.
5	Shiv Shankar Stone Crusher Vill-Birhi Kalan, Charkhi Dadri.	letter no. 1001-1003 dated 27.10.2023.
6	Shiva Stone Crusher, Village Birhi Kalan, Charkhi Dadri.	letter no. 1004-1006 dated 27.10.2023.

Further, in compliance of CAQM directions GRAP stage-III, DC, Charkhi Dadri issued directions to closed down of stone crushing units vide letter no. 1045-65 dated 02.11.2023 and the Executive Engineer, DHBVN has discontinued the 03 Phase electric supply for the stone crushers of district Charkhi Dadri.

D/A-Annexure A to C


Member Secretary
HSPCB, Panchkula

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The Joint committee status report dated 28.10.2023 in compliance of Hon'ble NGT order dated 13.09.2023 in the matter of OA No. 480 of 2022 titled as Kuldeep Vs State of Haryana.

The Hon'ble NGT vide order dated 13.09.2023 directed that

5. *The Joint Committee is directed to verify the factual position regarding compliance with consent conditions and environmental rules/norms/regulations by all the stone crushers operating in Birhi Kalan Zone and submit its report suggesting remedial measures and to send copies of its report to the concerned Statutory Authorities and also the Project Proponents for remedial action.*

6. *Additional report be filed by the Joint Committee on or before 31.10.2023 by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.*

7. *In case of violations the Joint Committee shall also put the concerned violators to notice of the present proceedings pending before this Tribunal with specific direction to appear before this Tribunal on the next date of hearing fixed hereinafter.*

In compliance of NGT order dated 03.11.2022, the joint committee comprising of the SDM, Charkhi Dadri (Representative of Deputy Commissioner, Charkhi Dadri), Dr. Jitender Kumar, Deputy Director, Agriculture Department and Sh. Navneet Bhardwaj, AEE visited the stone crushers of Birhi Kalan, Charkhi Dadri in month of October 2023.

The compliance status of Air Pollution control measures provided on the stone crusher premises as per notification dated 11.05.2016 along with consent to operate status of stone crushing units of Birhi Kalan, Charkhi Dadri are enclosed as **Annexure-A**. Out of **30** nos of stone crushing units located in Birhi Kalan, Charkhi Dadri, **19** nos of stone crushing unit were found complying, **05** nos of stone crushing units have been dismantled and **06** nos of stone crushing units were found non complying due to inadequate air pollution control measures in the premises as per notification dated 11.05.2016.

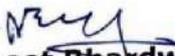
Suggestion of remedial measures:

1. Closure action along with levy of Environment compensation on thenon-complying stone crushing units of Birhi Kalan, Charkhi Dadri be initiated by HSPCB. (Action by: HSPCB)
2. The forest Department should carry out strip plantation on the route towards stone crushers of Birhi Kalan, Charkhi Dadri, with assistance of stone crushing units as required by the Forest Department. (Action by: Forest Department)
3. Regular monitoring of stone crushing units of Birhi Kalan, Charkhi Dadri be carried out. (Action by: HSPCB)

On behalf of the Joint Committee, the HSPCB will communicate the **06** nos of violators (**Annexure-B**) to notice of the present proceedings pending before NGT with specific direction to appear before NGT on the next date of hearing fixed herein after.

Submitted for information and further necessary action please.

DA/ Annexure A & B


 Navneet Bhardwaj, AEE HSPCB


 Dr Jitender Kumar, Dy Director Agriculture, Ch. Dadri


 Naveen Kumar, HCS SDM, Charkhi Dadri

Annexure-A

Sr No.	Name of the Stone crusher	Consent to operate status	longitude	latitude	Production capacity (TPD)	land Details	Status of Covered shed/Dust containment cum suppressing system.	Status of wind breaking wall/ Provision of telescopic chute.	Status of metalled roads for vehicular movement within the premises.	Status of cleaning and wetting of the ground within the premises	Status of green belt along the periphery having avenue plantation of 2-3 rows/ plantation plan by the DFO.	Status of water sprinklers installed / storage of water for dust suppression	Status of sprinklers system/ inter locking system/separate energy meter/logbook details	Covering of Vehicle	Compliance status of conditions of CTO granted to the unit	Remark
1	Baba Hari Dass Stone Crusher Co Vill-Birhi Kalan, Charkhi Dadri	01.04.21-31.03.26	76.140889	28.615755	1700	12K-0M	Non-Complying	Wind wall of 16feet height & 340 feet Length and telescopic chute about three feet below the wind breaking wall provided	Metalled road provided for Vehicular movement.	Wetting & Cleaning of the ground provided	Green belt of 190 trees and plantation obtained from DFO & same is verified by DFO	Water sprinkler approx. 115 provided	Interlocking system of water sprinker system with stone crusher machine provided	Covered vehicle provided	Unit is having valid consent to operate and complying with conditions of consent to operate	SCN for closure, levy of environmental compensation and revocation of consent to operate issued to unit vide letter no. 913-14 dt. 20.10.2023
2	Baba Raghu Nath Stone Crusher Vill-Birhi Kalan, Charkhi Dadri	01.04.22-31.03.27	76.139991	28.609568	100	12K-0M	Non-Complying	Wind wall of 16feet height & 370 feet Length and telescopic chute about three feet below the wind breaking wall provided	Metalled road provided for Vehicular movement.	Wetting & Cleaning of the ground provided	Green belt of 250 trees and plantation obtained from DFO & same is verified by DFO	Water sprinkler approx. 110 provided	Interlocking system of water sprinker system with stone crusher machine provided	Covered vehicle provided	Unit is having valid consent to operate and complying with conditions of consent to operate	SCN for closure, levy of environmental compensation and revocation of consent to operate issued to unit vide letter no. 972-73 dt. 23.10.2023
3	Balaji Stone Crusher, Village Birhi Kalan, Charkhi Dadri	01.04.21-31.03.26	76.141384	28.614862	1500	20K-0M	Unit has provided sheds with water sprinker for dust suppression	Wind wall of 16feet height & 320 feet Length and telescopic chute about three feet below the wind breaking wall provided	Metalled road provided for Vehicular movement.	Wetting & Cleaning of the ground provided	Green belt of 660 trees and plantation obtained from DFO & same is verified by DFO	Water sprinkler approx. 130 provided	Interlocking system of water sprinker system with stone crusher machine provided	Covered vehicle provided	Unit is having valid consent to operate and complying with conditions of consent to operate	--
4	Chaudhary Stone Crusher Vill-Birhi Kalan, Distt Charkhi Dadri	Dismantled Plant & Machinery	76.136005	28.6096	-	12K-0M	--	--	--	--	--	--	--	--	Dismantled Plant & Machinery	--
5	Chirag Stone Crusher, Village Birhi Kalan, Charkhi Dadri	01/04/2022-31/03/2027	76.141398	28.607425	-	--	Non-Complying	Wind wall of 16feet height & 300 feet Length and telescopic chute about three feet below the wind breaking wall provided	Metalled road provided for Vehicular movement.	Wetting & Cleaning of the ground provided	Green belt of 325 trees and plantation obtained from DFO & same is verified by DFO	Non-Complying	Interlocking system of water sprinker system with stone crusher machine provided	Covered vehicle provided		SCN for closure, levy of environmental compensation and revocation of consent to operate issued to unit vide letter no. 978-79 dt. 23.10.2023

6	Dada Shakti Stone Crusher Vill-Birhi Kalan, Charahi Dadri	01.04.21-31.03.24	76.1401165	28.607624	300	8K-4M	Unit has provided sheds with water sprinkler for dust suppression	Wind wall of 16feet height & 290 feet Length and telescopic chute about three feet below the wind breaking wall provided	Metalled road provided for Vehicular movement	Wetting & Cleaning of the ground provided	Green belt of 240 trees and plantation obtained from DFO & same is verified by DFO	Water sprinkler approx. 120 provided	Interlocking system of water sprinkler system with stone crusher machine provided	Covered vehicle provided	Unit is having valid consent to operate and complying with conditions of consent to operate	--
7	Gitesh Stone Crusher Vill-Birhi Kalan, Distt. Charkhi Dadri	01/04/2022 - 31/03/2027	28.603857	76.138952	400	8K-0M	Unit has provided sheds with water sprinkler for dust suppression	Wind wall of 16feet height & 240 feet Length and telescopic chute about three feet below the wind breaking wall provided	Metalled road provided for Vehicular movement	Wetting & Cleaning of the ground provided	Green belt of 210 trees and plantation obtained from DFO & same is verified by DFO	Water sprinkler approx. 115 provided	Interlocking system of water sprinkler system with stone crusher machine provided	Covered vehicle provided	Unit is having valid consent to operate and complying with conditions of consent to operate	--
8	Jagdish Pahal Stone Crusher Village Birhi Kalan Charkhi Dadri	13.01.21-31.03.26	76.138801	28.607937	2000	12K	Unit has provided sheds with water sprinkler for dust suppression	Wind wall of 16feet height & 260 feet Length and telescopic chute about three feet below the wind breaking wall provided	Metalled road provided for Vehicular movement	Wetting & Cleaning of the ground provided	Green belt of 330 trees and plantation obtained from DFO & same is verified by DFO	Water sprinkler approx. 134 provided	Interlocking system of water sprinkler system with stone crusher machine provided	Covered vehicle provided	Unit is having valid consent to operate and complying with conditions of consent to operate	--
9	Jai Baba Jamna Giri Stone Crusher, Vill. Birhi Kalan, Charkhi Dadri	Dismantled Plant & Machinery	76.139411	28.607536	-	--	--	--	--	--	--	--	--	--	Dismantled Plant & Machinery	--
10	Jai Baba Jamna Giri Stone Crusher, Vill. Birhi Kalan, Charkhi Dadri	01.04.22-31.03.27	76.139411	28.607636	400	12K	Non-Complying	Wind wall of 16feet height & 320 feet Length and telescopic chute about three feet below the wind breaking wall provided	Metalled road provided for Vehicular movement	Wetting & Cleaning of the ground provided	Green belt of 250 trees and plantation obtained from DFO & same is verified by DFO	Water sprinkler approx. 110 provided	Interlocking system of water sprinkler system with stone crusher machine provided	Covered vehicle provided	Unit is having valid consent to operate and complying with conditions of consent to operate	SCN for closure, levy of environmental compensation and revocation of consent to operate issued to unit vide letter no. 970-71 dt. 23.10.2023
11	Jai Dada Budha Stone Crusher, Village Birhi Kalan, Charkhi Dadri	01.04.21-31.03.26	76.153726	28.599282	1700	24K-0M	Unit has provided sheds with water sprinkler for dust suppression	Wind wall of 16feet height & 300 feet Length and telescopic chute about three feet below the wind breaking wall provided	Metalled road provided for Vehicular movement	Wetting & Cleaning of the ground provided	Green belt of 330 trees and plantation obtained from DFO & same is verified by DFO	Water sprinkler approx. 130 provided	Interlocking system of water sprinkler system with stone crusher machine provided	Covered vehicle provided	Unit is having valid consent to operate and complying with conditions of consent to operate	--

12	Jai Hind Stone Crushing Co., Village Birhi Kalan, Charkhi Dadri	01.04.21- 31.03.26	76.139633	28.609863	800	12K-0M	Unit has provided sheds with water sprinkler for dust suppression	Wind wall of 16feet height & 180 feet Length and telescopic chute about three feet below the wind breaking wall provided	Metalled road provided for Vehicular movement	Wetting & Cleaning of the ground provided	Green belt of 170 trees and plantation from DFO & same is verified by DFO	Water sprinkler approx. 95 provided	Interlocking system of water sprinkler system with stone crusher machine provided	Covered vehide provided	Unit is having valid consent to operate and complying with conditions of consent to operate	--
13	Jai Mata Di Stone Crusher, Village Birhi Kala, Charkhi Dadri	01.04.21- 31.03.26	76.179315	28.533466	1800	15K-3M	Unit has provided sheds with water sprinkler for dust suppression	Wind wall of 16feet height & 340 feet Length and telescopic chute about three feet below the wind breaking wall provided	Metalled road provided for Vehicular movement	Wetting & Cleaning of the ground provided	Green belt of 470 trees and plantation obtained from DFO & same is verified by DFO	Water sprinkler approx. 165 provided	Interlocking system of water sprinkler system with stone crusher machine provided	Covered vehide provided	Unit is having valid consent to operate and complying with conditions of consent to operate	--
14	Kanhaya Stone Crusher Vill- Birhi Kalan, Charkhi Dadri	01.04.21- 31.03.24	28.608890	76.140060	400	8K	Unit has provided sheds with water sprinkler for dust suppression	Wind wall of 16feet height & 240 feet Length and telescopic chute about three feet below the wind breaking wall provided	Metalled road provided for Vehicular movement	Wetting & Cleaning of the ground provided	Green belt of 285 trees and plantation obtained from DFO & same is verified by DFO	Water sprinkler approx. 140 provided	Interlocking system of water sprinkler system with stone crusher machine provided	Covered vehide provided	Unit is having valid consent to operate and complying with conditions of consent to operate	--
15	Mahadev Stone Crusher, Birhi Kalan, Charkhi Dadri	01.04.23- 31.03.28	76.138763	28.609674	1200	23K-12M	Unit has provided sheds with water sprinkler for dust suppression	Wind wall of 16feet height & 290 feet Length and telescopic chute about three feet below the wind breaking wall provided	Metalled road provided for Vehicular movement	Wetting & Cleaning of the ground provided	Green belt of 390 trees and plantation obtained from DFO & same is verified by DFO	Water sprinkler approx. 115 provided	Interlocking system of water sprinkler system with stone crusher machine provided	Covered vehide provided	Unit is having valid consent to operate and complying with conditions of consent to operate	--
16	Mahaluxmi Stone Crusher Village Birhi Kalan, Charkhi Dadri	01.04.19- 31.03.24	76.139212	28.610786	550	18K-0M	Unit has provided sheds with water sprinkler for dust suppression	Wind wall of 16feet height & 245 feet Length and telescopic chute about three feet below the wind breaking wall provided	Metalled road provided for Vehicular movement	Wetting & Cleaning of the ground provided	Green belt of 290 trees and plantation obtained from DFO & same is verified by DFO	Water sprinkler approx. 135 provided	Interlocking system of water sprinkler system with stone crusher machine provided	Covered vehide provided	Unit is having valid consent to operate and complying with conditions of consent to operate	--
17	Mayur Stone Crusher, Village Birhi Kala, Charkhi Dadri	01.04.21- 31.03.26	76.140478	28.608907	1700	12K	Unit has provided sheds with water sprinkler for dust suppression	Wind wall of 16feet height & 280 feet Length and telescopic chute about three feet below the wind breaking wall provided	Metalled road provided for Vehicular movement	Wetting & Cleaning of the ground provided	Green belt of 258 trees and plantation obtained from DFO & same is verified by DFO	Water sprinkler approx. 160 provided	Interlocking system of water sprinkler system with stone crusher machine provided	Covered vehide provided	Unit is having valid consent to operate and complying with conditions of consent to operate	--

18	N K Builders & Stone Crusher Vill-Birhi Kalan,Charkhi Dadri	Dismantled Plant & Machinery	76.138952	28.598239	--	16K-OM	--	--	--	--	--	--	--	--	Dismantled Plant & Machinery	--
19	Neelkanth Mahadev Grit Udyog Vill-Birhi Kalan, Charkhi Dadri	01/04/2022-31/03/2027	76.139804	28.604664	400	12K	Unit has provided sheds with water sprinkler for dust suppression	Wind wall of 16feet height & 320 feet Length and telescopic chute about three feet below the wind breaking wall provided	Metalled road provided for Vehicular movement	Wetting & Cleaning of the ground provided	Green belt of 300 trees and plantation obtained from DFO & same is verified by DFO	Water sprinkler approx. 180 provided	Interlocking system of water sprinker system with stone crusher machine provided	Covered vehicle provided	Unit is having valid consent to operate and compling with conditions of consent to operate	--
20	New Rapid Stone Crusher old Name Jai baba Shyam Stone Crusher, Birhi kalan, Charkhi Dadri	01/04/2022-31/03/2027	28.609588	76.139908	400	8K-OM	Unit has provided sheds with water sprinkler for dust suppression	Wind wall of 16feet height & 340 feet Length and telescopic chute about three feet below the wind breaking wall provided	Metalled road provided for Vehicular movement	Wetting & Cleaning of the ground provided	Green belt of 280 trees and plantation obtained from DFO & same is verified by DFO	Water sprinkler approx. 135 provided	Interlocking system of water sprinker system with stone crusher machine provided	Covered vehicle provided	Unit is having valid consent to operate and compling with conditions of consent to operate	--
21	Purpal Stone Crusher, Village Birhi Kala, Charkhi Dadri	01.04.21-31.03.26	28.608239	76.141785	1500	14K-3M	Unit has provided sheds with water sprinkler for dust suppression	Wind wall of 16feet height & 315 feet Length and telescopic chute about three feet below the wind breaking wall provided	Metalled road provided for Vehicular movement	Wetting & Cleaning of the ground provided	Green belt of 410 trees and plantation obtained from DFO & same is verified by DFO	Water sprinkler approx. 130 provided	Interlocking system of water sprinker system with stone crusher machine provided	Covered vehicle provided	Unit is having valid consent to operate and compling with conditions of consent to operate	--
22	Rapid Stone Crusher Vill-Birhi Kalan, Charkhi Dadri	Dismantled Plant & Machinery	28.609020	76.139470	--	8K	--	--	Metalled road provided for	Wetting & Cleaning of the	--	--	Interlocking system of water	Covered vehicle	Dismantled Plant & Machinery	--
23	Sangwan Stone Crusher, Vilalge Birhi Kalan, Charkhi Dadri	19.12-19-31.03.24	76.5464	28.84815	200	12K	Unit has provided sheds with water sprinkler for dust suppression	Wind wall of 16feet height & 285 feet Length and telescopic chute about three feet below the wind breaking wall provided	Metalled road provided for Vehicular movement	Wetting & Cleaning of the ground provided	Green belt of 297 trees and plantation obtained from DFO & same is verified by DFO	Water sprinkler approx. 110 provided	Interlocking system of water sprinker system with stone crusher machine provided	Covered vehicle provided	Unit is having valid consent to operate and compling with conditions of consent to operate	--
24	Shiv Shakti Grit Udyog, Village Birhi Kala, Charkhi Dadri	01.04.21-31.03.26	28.610259	76.139208	1800	24K	Unit has provided sheds with water sprinkler for dust suppression	Wind wall of 16feet height & 300 feet Length and telescopic chute about three feet below the wind breaking wall provided	Metalled road provided for Vehicular movement	Wetting & Cleaning of the ground provided	Green belt of 595 trees and plantation obtained from DFO & same is verified by DFO	Water sprinkler approx. 125 provided	Interlocking system of water sprinker system with stone crusher machine provided	Covered vehicle provided	Unit is having valid consent to operate and compling with conditions of consent to operate	--

25	Shiv Shankar Stone Crusher Vill-Birhi Kalan, Charkhi Dadri	01/04/23-31/03/26	76.139016	28.604583	250	8K-0M	Non-Complying	Non-Complying	Mettalled road provided for Vehicular movement	Wetting & Cleaning of the ground provided	Green belt of 280 trees and plantation obationed from DFO & same is verified by DFO	Water sprinkler approx. 140 provided	Interlocking system of water sprinkler system with stone crusher machine provided	Covered vehicle provided	Unit is having valid consent to operate and complying with conditions of consent to operate	SCN for closure, levy of environmental compensation and revocation of consent to operate issued to unit vide letter no. 974-75 dt. 23.10.2023
26	Shava Stone Crusher, Village Birhi Kalan, Charkhi Dadri	09/05/2023-31/03/2028	76.139843	28.607476	-	12K	Non-Complying	Wind wall of 16feet height & 350 feet Length and telescopic chute about three feet below the wind breaking wall provided	Mettalled road provided for Vehicular movement	Wetting & Cleaning of the ground provided	Green belt of 285 trees and plantation obationed from DFO & same is verified by DFO	Water sprinkler approx. 120 provided	Interlocking system of water sprinkler system with stone crusher machine provided	Covered vehicle provided	Unit is having valid consent to operate and complying with conditions of consent to operate	SCN for closure, levy of environmental compensation and revocation of consent to operate issued to unit vide letter no. 976-77 dt. 23.10.2023
27	Shree Radhe Stone Crusher, Birhi Kalan, Charkhi Dadri	25/07/19-31/03/24	76.59641	28.84816	250	12K-0M	Unit has provided sheds with water sprinkler for dust suppression	Wind wall of 16feet height & 250 feet Length and telescopic chute about three feet below the wind breaking wall provided	Mettalled road provided for Vehicular movement	Wetting & Cleaning of the ground provided	Green belt of 560 trees and plantation obationed from DFO & same is verified by DFO	Water sprinkler approx. 180 provided	Interlocking system of water sprinkler system with stone crusher machine provided	Covered vehicle provided	Unit is having valid consent to operate and complying with conditions of consent to operate	-
28	Shri Rattan Grit Udyog Village Birhi Kala Charkhi dadri	15/05/21-31/03/26	76.265289	28.592062	2500	29K-12M	Unit has provided sheds with water sprinkler for dust suppression	Wind wall of 16feet height & 360 feet Length and telescopic chute about three feet below the wind breaking wall provided	Mettalled road provided for Vehicular movement	Wetting & Cleaning of the ground provided	Green belt of 325 trees and plantation obationed from DFO & same is verified by DFO	Water sprinkler approx. 160 provided	Interlocking system of water sprinkler system with stone crusher machine provided	Covered vehicle provided	Unit is having valid consent to operate and complying with conditions of consent to operate	-
29	Swaatik Stone Crusher, Village Birhi Kalan, Charkhi Dadri	01/04/2022-31/03/2027	28.607697	76.137811	1500	12K-0M	Unit has provided sheds with water sprinkler for dust suppression	Wind wall of 16feet height & 420 feet Length and telescopic chute about three feet below the wind breaking wall provided	Mettalled road provided for Vehicular movement	Wetting & Cleaning of the ground provided	Green belt of 365 trees and plantation obationed from DFO & same is verified by DFO	Water sprinkler approx. 120 provided	Interlocking system of water sprinkler system with stone crusher machine provided	Covered vehicle provided	Unit is having valid consent to operate and complying with conditions of consent to operate	-
30	V K Stone Crushing Co Vill-Birhi Kalan, Charkhi Dadri	Dismantled Plant & Machinery	76.1348	28.6098	-	12K-0M	-	-	-	-	-	-	-	-	Dismantled Plant & Machinery	-

Sr No.	Name & address of the Stone crusher	Detail of notice issued to appear before NGT
1	Baba Raghu Nath Stone Crusher Vill-Birhi Kalan, Charkhi Dadri	Notice regarding appearing before Hon'ble NGT have been issued to unit vide letter no. 989-91dated 27.10.2023.
2	Chirag Stone Crusher, Village Birhi Kalan, Charkhi Dadri	Notice regarding appearing before Hon'ble NGT have been issued to unit vide letter no. 992-94 dated 27.10.2023.
3	Jai Baba Jamna Giri Stone Crusher, Vill. Birhi Kalan, Charkhi Dadri	Notice regarding appearing before Hon'ble NGT have been issued to unit vide letter no. 995-97dated 27.10.2023.
4	Baba Hari Dass Stone Crushing Co Vill-Birhi Kalan, Charkhi Dadri	Notice regarding appearing before Hon'ble NGT have been issued to unit vide letter no. 998-1000 dated 27.10.2023.
5	Shiv Shankar Stone Crusher Vill-Birhi Kalan, Charkhi Dadri	Notice regarding appearing before Hon'ble NGT have been issued to unit vide letter no. 1001-1003 dated 27.10.2023.
6	Shiva Stone Crusher, Village Birhi Kalan, Charkhi Dadri	Notice regarding appearing before Hon'ble NGT have been issued to unit vide letter no. 1004-1006dated 27.10.2023.

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FOREST DEPARTMENT GOVT. OF HARYANA

O/o Divisional Forest Officer, Ch. Dadri

Rohtak Road, Charkhi Dadri, Tel. No. 01250-297241, E-mail:- dfocharkhidadri@gmail.com

No. 1528

Dated 14-11-2023

To

Regional Officer
Haryana State Pollution Control Board,
Charkhi Dadri.

Subject:

Regarding compliance of Hon'ble NGT order dated 13-09-2023 in matter of OA No. 480 of 2022 titled as Kuldeep Vs State of Haryana and Joint committee status report dated 28-10-2023 in this matter.

Ref.:

Your letter number 1007 dated 27-10-2023.

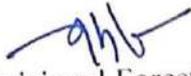
Regarding cited subject and in compliance of Hon'ble NGT order, the on spot inspection of the Route towards stone crushers zone of Birhi Kalan, Charkh Dadri was done by RFO, Charkhi Dadri on dated 09-11-2023. As per inspection report, there is a deep countinous trench on the left side of road having water logging conditions. The whole area is covered with dense vegetation of bushy weeds like Moonj, Kana, Muscut which is to be cleaned up for plantation. The right side of route is hereby proposed for strip plantation.

So, as desired, a time bound action plan regarding carrying out strip plantation on the said route with assistance of stone crusher units is submitted as annexure-A with this letter.

Divisional Forest Officer,
Charkhi Dadri.

Annexure-AAction Plan

Name of Work	-	Strip Plantation of Tall Plants with Iron/Cement Tree Guard with 3 Year Maintenance
Target/No. of Plants	-	250 Tall Plants.
Site	-	Loharu Road to Birhi Kalan Crusher Zone
Planting Time/Action Time	-	July- August-2024.
Cost of Plantation	-	Planting –
	-	Ist Year - 113328.20/-
	-	2nd Year - 31271.52/-
	-	3rd Year - 18212.59/-
	-	4th Year - 6854.62/-
	-	Total - 169666.93/-
	-	Or Say - 169667/-
		(To be borne by Forest Department.)
Cost of Tree Guard	-	Iron tree Guard (Approximately Rs. 2500 per tree guard) Rs. - 6,25,000/-
		(To be borne by Crusher Zone Units)
	-	G. Total - Rs. - 794666.93/-
	-	Or Say - Rs. - 794667/-


Divisional Forest Officer,
Charkhi Dadri.



Sr. No.	Location of Mannual Ambeint Air Quality Monitoring station	Nature of Sampling	Month	Date of Sampling	Analysis Report No.	Analysis Report Date	Parameters	
							Pm ₁₀	PM 2.5
1	AAQ at Near Govt. School, Village Bihri, Charkhi, Dadri	Monitoring	Oct-23	20.10.2023	670	16.11.2023	135.9	67.2
2	AAQ at Near Govt. School, Village Bihri, Charkhi, Dadri	Monitoring	Oct-23	21.10.2023	671	16.11.2023	131.8	61.6
3	AAQ at Near Govt. School, Village Bihri, Charkhi, Dadri	Monitoring	Oct-23	22.10.2023	672	16.11.2023	116.2	60.7
4	AAQ at Near Govt. School, Village Bihri, Charkhi, Dadri	Monitoring	Oct-23	23.10.2023	673	16.11.2023	155.2	86.2
5	AAQ at Near Govt. School, Village Bihri, Charkhi, Dadri	Monitoring	Oct-23	24.10.2023	674	16.11.2023	144.7	90.9
6	AAQ at Near Govt. School, Village Bihri, Charkhi, Dadri	Monitoring	Oct-23	25.10.2023	675	16.11.2023	159.8	86.1
7	AAQ at Near Govt. School, Village Bihri, Charkhi, Dadri	Monitoring	Oct-23	26.10.2023	676	16.11.2023	144.1	75.4
8	AAQ at Near Govt. School, Village Bihri, Charkhi, Dadri	Monitoring	Oct-23	27.10.2023	677	16.11.2023	149.8	96.5
9	AAQ at Near Govt. School, Village Bihri, Charkhi, Dadri	Monitoring	Oct-23	28.10.2023	678	16.11.2023	179.4	106.9
10	AAQ at Near Govt. School, Village Bihri, Charkhi, Dadri	Monitoring	Oct-23	29.10.2023	679	16.11.2023	236.3	141.1
11	AAQ at Near Govt. School, Village Bihri, Charkhi, Dadri	Monitoring	Oct-23	30.10.2023	680	16.11.2023	232.4	148.7
12	AAQ at Near Govt. School, Village Bihri, Charkhi, Dadri	Monitoring	Oct-23	31.10.2023	681	16.11.2023	311.1	166.5
13	AAQ at Near Govt. School, Village Bihri, Charkhi, Dadri	Monitoring	Nov-23	01.11.2023	682	16.11.2023	261.8	140.8
14	AAQ at Near Govt. School, Village Bihri, Charkhi, Dadri	Monitoring	Nov-23	02.11.2023	683	16.11.2023	326.6	147.6
15	AAQ at Near Govt. School, Village Bihri, Charkhi, Dadri	Monitoring	Nov-23	03.11.2023	684	16.11.2023	242.3	86.2